

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2443**  
**ANSWERED ON 11/08/2025**

**INCLUSION OF SLUMS/UNAUTHORIZED SETTLEMENTS IN SMART CITY SCHEME**

**2443. SHRI SANDEEP KUMAR PATHAK:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether in many States, slums/unauthorized colonies have been kept out of the ambit of Smart City & AMRUT schemes, if so, the reason therefor, if not, a list of Smart City-wise number of unauthorized colonies/slums, number of houses and population in them; and
- (b) whether any clear cut plan has been made to include basic services like water supply-drainage etc., in these settlements, if so, the State-wise details of amount received from centre for these works during the last three years and the percentage-wise quantum of this amount out of the total amount fixed for Smart City project, the State-wise details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

- (a) & (b): Smart Cities Mission (SCM) was launched on 25.06.2015. The Central Government has a total outlay of ₹48,000 crore for the 100 cities covered under SCM. The Mission followed an area-based development approach through retrofitting, redevelopment and greenfield development in 100 cities. The cities under SCM are being developed based on Smart City Proposals (SCPs) received from States/UTs, across various sectors, *viz.*, smart mobility, Water, Sanitation, Hygiene (WASH), smart governance, smart energy, environment etc., approved by High Powered Steering Committee (HPSC). Sector wise details of projects under SCM is at Annexure-I.

Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched in the year 2015 in 500 cities (485 cities including 15 merged cities) across all States/UTs in the country. The major thrust areas of the Mission were water supply, sewerage & septage management, storm water drainage, green spaces & parks, non-motorized urban transport. AMRUT 2.0 scheme was launched in the year 2021, in all Urban Local Bodies (ULBs)/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage & septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Rejuvenation of water bodies, development of green spaces and parks are other components of the Mission. Central allocation and funds released during last three years, State-wise under AMRUT & AMRUT 2.0 is given in Annexure-II and Annexure-III respectively.

Under AMRUT, households in informal settlements/ slums within the ULBs/ cities are covered under the Mission. States/UTs are empowered to select, appraise, prioritize and implement the projects within the broad framework of Mission guidelines.

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**Reply to part (a) and (b) of Rajya Sabha Unstarred Question No. 2443 for answer on 11.08.2025  
regarding Inclusion of slums/unauthorized settlements in Smart City Scheme**

**Sector wise details of projects under SCM**

S. No.	Sectors of SCM	Total No. of Projects	Cost of Projects (In ₹ Cr)
1	Economic Infrastructure	932	12973.04
2	Environment	151	2715.27
3	Smart Energy	694	14263.15
4	Smart Governance	680	17808.82
5	Smart Mobility	1737	41623.06
6	Social Infrastructure	898	13022.29
7	Vibrant Public Spaces	1408	12261.96
8	Water, Sanitation, Hygiene (WASH)	1545	49621.47

As per information provided by the States/ UTs as on 31<sup>st</sup> July 2025.

**Reply to part (a) and (b) of Rajya Sabha Unstarred Question No. 2443 for answer on 11.08.2025  
regarding Inclusion of slums/unauthorized settlements in Smart City Scheme**

**STATE-WISE STATUS OF FUNDS RELEASED UNDER AMRUT**

(Amount in ₹ crore)

S.NO	State / UT	Approved SAAP Size	Committed Central allocation for the entire Mission period	Financial Year			Total funds released (cumulative)
				2022-23	2023-24	2024-25	
1	A&N Islands	10.82	10.82	-	-	-	10.81
2	Andhra Pradesh	2890.17	1056.62	76.37	107.13	-	1049.89
3	Arunachal Pradesh	140.25	126.22	-	-	17.37	116.69
4	Assam	657.14	591.42	258.84	-	-	511.71
5	Bihar	2469.77	1164.8	-	90.28	-	1146.15
6	Chandigarh	95.07	54.09	-	-	-	53.25
7	Chhattisgarh	2192.76	1009.74	-	-	-	969.12
8	Dadra & Nagar Haveli	10.82	10.82	-	-	14.43	18.03
	Daman & Diu	18.03	18.03	-	-	-	3.6
9	Delhi	802.31	802.31	-	155.53	-	673.74
10	Goa	209.18	104.58	-	41.84	-	62.75
11	Gujarat	4884.42	2069.96	-	300	-	1966.96
12	Haryana	2565.74	764.51	-	9.43	-	746.39
13	Himachal Pradesh	304.52	274.07	-	-	-	269.06
14	Jammu & Kashmir	513.13	500.62	-	-	-	477.74
15	Ladakh	79.92	79.19	-	1.8	-	39.2
16	Jharkhand	1245.74	566.17	-	-	-	551.69
17	Karnataka	4952.87	2318.79	-	-	-	2258.85
18	Kerala	2359.38	1161.2	-	207.23	-	1153.08
19	Lakshadweep	3.61	3.61	-	-	-	2.25
20	Madhya Pradesh	6200.67	2592.86	-	-	-	2497.05
21	Maharashtra	7759.32	3534.08	-	-	249.94	3356.19
22	Manipur	180.31	162.28	-	-	-	162.28
23	Meghalaya	80.14	72.12	39.42	-	-	71.02
24	Mizoram	140.25	126.22	-	5.65	-	125.37
25	Nagaland	120.22	108.19	-	30.69	-	107.87
26	Odisha	1598.96	796.97	-	-	-	785.23
27	Puducherry	64.91	64.91	19.66	-	-	63.75
28	Punjab	2766.62	1204.47	-	204.87	-	1190.77
29	Rajasthan	3223.94	1541.95	-	53.26	-	1511.23
30	Sikkim	340.06	36.06	-	2.97	-	34.03
31	Tamil Nadu	11194.78	4756.58	-	828.95	-	4626.24
32	Telangana	1666.26	832.6	-	-	-	831.52
33	Tripura	148.25	133.43	-	-	-	132.47
34	Uttar Pradesh	11421.67	4922.46	566.88	460.21	-	4880.7
35	Uttarakhand	593.02	533.72	-	-	-	531.92
36	West Bengal	4035	1929.32	-	-	-	1905.39
<b>Total</b>		<b>77640.02</b>	<b>36035.79</b>	<b>961.17</b>	<b>2499.83</b>	<b>281.74</b>	<b>34900.97</b>

**Annexure-III**

**Reply to part (a) and (b) of Rajya Sabha Unstarred Question No. 2443 for answer on 11.08.2025  
regarding Inclusion of slums/unauthorized settlements in Smart City Scheme**

**STATE-WISE STATUS OF FUNDS RELEASED/SANCTIONED FOR PROJECTS UNDER AMRUT 2.0**

(Amount in ₹ crore)

S. NO	State / UT	Committed CA (Projects)	Financial Year			Total funds released (cumulative)
			2023-24	2024-25	2025-26	
1	Andaman and Nicobar	36	0	5.51		5.51
2	Andhra Pradesh	2948	376.43	-	65	654.55
3	Arunachal Pradesh	226	29.5	-		29.5
4	Assam	775	0	109.03	40	205.68
5	Bihar	2628	400	10.77		410.77
6	Chandigarh	170	-	-	50	83
7	Chhattisgarh	1303	-	34.12	115	297.52
8	Dadra and Nagar Haveli and Daman and Diu	30	-	6		6
9	Delhi	2885	0	71.25		282.66
10	Goa	85	15.76	0	10	25.76
11	Gujarat	4512	0	702.74	400	1705.47
12	Haryana	1496	140	105.14	110	355.14
13	Himachal Pradesh	256	51.56	76.11	25	152.67
14	Jammu and Kashmir	867	-	-	25	183.6
15	Jharkhand	1183	-	32.7	25	162.22
16	Karnataka	4628	-	679.67	240	1534.04
17	Kerala	1374	-	56.7	125	330.44
18	Ladakh	128	-	-		11.7
19	Lakshadweep	2	-	-		0
20	Madhya Pradesh	4065	-	-	350	633.85
21	Maharashtra	9310	-	992.98	456.5	2590.16
22	Manipur	170	16.45	-	-	17.05
23	Meghalaya	111	43.38	21.7		86.77
24	Mizoram	143	28	-	12.5	40.5
25	Nagaland	176	35.19	-		35.19
26	Odisha	1373	126	168.65	150	674.04
27	Puducherry	150	16.4	18.22	15	62.04
28	Punjab	1836	-	-	75	329.69
29	Rajasthan	3552	213.75	386.17		695.45
30	Sikkim	40	3.62	4.38	2.5	10.5
31	Tamil Nadu	4942	447.73	769.07	600	2214.92
32	Telangana	2789	-	-	-	100
33	Tripura	157	46.51	14.18	25	104.11
34	Uttar Pradesh	8161	156.66	618.6	600	1896.68
35	Uttarakhand	585	-	33.84	50	125.91
36	West Bengal	3658	-	-	250	745.65
	<b>Total</b>	<b>66750</b>	<b>2146.94</b>	<b>4917.52</b>	<b>3816.5</b>	<b>16798.73</b>